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Declaration of Assets and Liabilities

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years, belonging to bile widen below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Cash	2009	Jugglan	Raixs	Gain Kr	Kome Kome
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	500f	X	*	X	X
(111)	Bonds, Debentures and Shares in companies	X	X	X	X	>/
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NiL	×	<u> </u>		
(v)	Motor Vehicles (details of make, etc.)	Nil	>	X	X	X
(vi)	Jewellery (give details of weight and value)	10.9m 50,000/-	7	X	V	V
(vii)	Other assets, such as values of claims / interests	TV.34m	X	×	*	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	×	X	X	X	P
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	8	6	P	6	<u></u>
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	7
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	×	*	>	X	X
(v)	Others (such as interest in property)	×	X	X	γ	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department(s)	Amount outstanding as
(a)	(i) Loans from Banks	8:50,000/-015[8,50,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	×	
	(b) dues to departments dealing with supply of water	X	
	(c) dues to departments dealing with supply of electricity	×	

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	(d) dues to departments dealing with telephones	<u> </u>	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	×	X
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	esspkogsgc	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(III) Sales Tax (Only in case of proprietary business)	X	X
	(iv) Property Tax	I manage to the second	

(M/F) Gender (DD/MM/YYYY) Date of Birth Class/Group (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. signature जीता कुआरी Name of Employee: 21d1 39416 Designation: office Afterca Chines Place: Padroce Department: Biky Villen Isha John Date: 3/2/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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